

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 1141 OF 2017 IN
DFR NO. 3756 OF 2017

Dated: 9th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors.

... Appellant(s)

Vs.

Coastal Gujarat Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s)

:

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s)

:

Mr. Apoorva Misra for R-1

ORDER

[IA No. 1141 OF 2017 – For Delay in filing of Appeal]

The learned counsel, Mr. Apoorva Misra, accepts notice on behalf of the first Respondent.

Issue notice to the Respondents No. 2 to 7 on IA No. 1141 of 2017 and appeal, being DFR No. 3756 of 2017 returnable on 08.02.2018. Dasti, in addition, is also permitted.

List this matter on **08.02.2018**.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt